

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQS) : DELHI

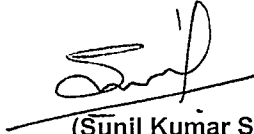
CIRCULAR

This is in compliance to the directions received from Delhi Judicial Academy regarding online training programme w.r.t. "ECT_16_2022 on Ecourts Programme" for Judicial Officers posted within Central & West District and to inform you that a training programme on "ECT_16_2022 on Ecourts Programme" has been re-scheduled for the Judicial Officers who could not attend the earlier training programme w.e.f. 30/08/2022 to 31/08/2022 between 3:00 pm to 6:00 in hybrid mode.

You are requested to attend the training programme either in Computer Training Room No. 232-A, Tis Hazari Court or through CISCO Webex Meeting Link. The online meeting link is as hereunder:

Mode of Training (Online)	Meeting ID / Meeting Number and Password	Timing
Through CISCO Webex	Meeting No. : 1849413925	3:00 pm to 6:00 pm (30/08/2022 to 31/08/2022)

This issues with the approval of learned Principal District & Sessions Judge (Hqs) and learned Principal District & Sessions Judge (West).

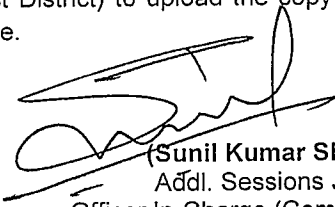

(Sunil Kumar Sharma)
Addl. Sessions Judge /
Officer In-Charge (Computers)
Tis Hazari Courts, Delhi

Ref. No. 30140 - 161 /S.R./File No. 106/THC/2021

Dated : 27/08/2022

Copy forwarded to information and necessary action to :

1. The Judicial Officers as per (Annexure – A) posted within Central & West District, with request to attend the aforesaid training programme, as per schedule.
2. Dr. Aditi Chaudhary, DHJS/Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi.
3. Sh. Sushil Anuj Tyagi, Addl. Sessions Judge/Master Trainer, with request to impart training, as per schedule.
4. Mr. Rajeev Kumar (JA/DSA), Mr. Sandeep Chand (JA/DSA) and Mr. Pawan Kumar (JA/DSA) posted in Computer Branch, Tis Hazari Courts, Delhi, are directed to assist the Master Trainer during training programme.
5. PS to the Id. Principal District & Sessions Judge (Hqs) with request to place before Id. Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
6. PS to the Id. Principal District & Sessions Judge (Hqs) with request to place before Id. Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
7. In-Charge, Care Taking Branch, Central District, to make necessary arrangements of tea and snacks to the Master Trainer and to the staff deputed to assist Master Trainers, as per schedule.
8. Dealing Official (Website)/LAYERS (Central & West District) to upload the copy of this Circular along with Annexure-A on the official website.
9. Office / Guard File.


(Sunil Kumar Sharma)
Addl. Sessions Judge /
Officer In-Charge (Computers)
Tis Hazari Courts, Delhi

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